National Company Law Tribunal Allahabad Bench

CP NO.77/241-242/Ald/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE COMPANY: M/s Simbhaoli Sugars Ltd

SECTION OF THE COMPANIES ACT: u/s 241-244 of Companies Act,1956

SI. NO. Name Designation Representation Signature

1. Resp. Prant

2. Harshit Agrand Add 25.01.2017 Harshit Sg.

CP No. 77/241-242/Ald/2016 M/s Simbhaoli Sugars Ltd.

Both the Learned Counsel represented that the negotiations are positive to arrive at the final settlement and it is at the stage of documentation. Matter be listed on 22.02.2017 to report settlement. Interim orders to continue.

List on 22.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 25.01.2017